

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 11

C.P. (IB)/624(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **06.02.2024**

NAME OF THE PARTIES : **IDBI Trusteeship Services Limited**

Vs

Reliance Infrastructure Limited

For OC : Sr. Adv. Gaurav Joshi, Adv. Karan Sangani, Adv. Anush
i/b Cyril Amarchand Mangaldas

For CD : Adv. Prateek Seksaria

Section 9 of IBC

ORDER

Both the Sr. Counsel for OC and CD jointly submitted that mediation proceeding before the Hon'ble High Court of Bombay is coming up tomorrow.

In view of the above, **list on 26.02.2024 for further consideration.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)